

**Central Administrative Tribunal,
Lucknow Bench, Lucknow**

**Civil Contempt Petition No. 39 of 2012
in
Original Application No.489/2010
This the 10 the day of September, 2013**

**Hon'ble Sri D.C. Lakha, Member (A)
Hon'ble Sri Navneet Kumar, Member (J)**

Subhendu Roy s/o Late Upendra Kumar Roy, aged about 56 yrs.
Resident of Preetinagar, Near Sahara, Ring Road, Lucknow.

...Applicant.

By Advocate: None.

Versus

1. Sri Vishwapati Trivedi, I.A.S., Secretary, Ministry opf Mines (Department of Mines), Government of India, Shastri Bhawan, New Delhi.
2. Sri A. Sundaramurthy, Director General, Geological Survey of India, 27, J.L. Nehru Road, Kolkata-16.
3. Sri D.R.V. Ramana Murty, Deputy Director General, Geological Survey of India, Northern Region, Sector-E, Aliganj, Lucknow.

...Respondents.

**By Advocate: Sri Sunil Sharma Resp.No.2 and 3.
Sri S.P. Singh for Resp.No.1.**

ORDER (Dictated in Open Court)

By Hon'ble Sri D.C. Lakha, Member (A)

Learned counsel appearing for the respondents has drawn our attention to M.P.No.1720/2013 and (Annexure-1) enclosed with this M.P. It is submitted on behalf of the respondents that the petitioner in this C.C.P. has moved this application that his C.C.P. has been filed by some other person putting his signature fraudulently and he has requested that this C.C.P. may be treated as cancelled. It implies that the petitioner is not interested to pursue this C.C.P.

In view of this application by the petitioner, we deem it just and proper to drop the C.C.P. Notices stand discharged.


(Navneet Kumar)
Member (J)

amit/-


(D.C. Lakha)
Member (A)